

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : Alpha Helicals Pumps Pvt Ltd

**PETITION NUMBER** : TCP/172/2016

**APPLICATION NUMBER** : a) Contempt Petition(CA)/5/2018  
b) CA/94/2018  
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**ORDER**

Ld. Counsel Ms.Ambili Menon for the Petitioner sought short adjournment stating that Withdrawal memo is yet to be filed.

List the matters for hearing on **28.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk